## <u>Print</u>

## Defective Case Register from 2024-01-17 to 2024-01-17

| SI.NO. | Filing No              | Advocate for<br>Petioner/Caveator | Date of objection | Defects as per S.R.   |
|--------|------------------------|-----------------------------------|-------------------|---|
| 1      | D-<br>ABLAPL/1381/2024 | PRIYADARSAN<br>PATTNAIK           | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.  |
|        |                        |                                   |                   | 1.HCBW fee of Rs.50/- not paid. 2.LAA fee of<br>Rs.10/- not paid.<br>6-RECEIPT SHOWING SERV.COPY TO   |
| 2      | D-WP(C)/1246/2024      | USHARANI<br>BASTIA                | 2024-01-<br>17    | AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>1. LEGIBLE COPY OF ANNX 9 TO BE FILED 2.<br>DATE MENTIONED IN ANNX 9 NOT TALLY<br>WITH AVERMENT OF WP AND INDEX |
| 3      | D-<br>ABLAPL/1365/2024 | KAPILA CHARAN<br>NAYAK            | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 4      | D-<br>ABLAPL/1388/2024 | ARUN KUMAR<br>BEHERA              | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 5      | D-<br>CRLMC/715/2024   | BISHNU PRASAD<br>PRADHAN          | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 6      | D-<br>BLAPL/1551/2024  | PRANAB RANJAN<br>CHHATOI          | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Signature not tally Cause title and v.nama.   |
| 7      | D-WP(C)/1840/2024      | SHANTANU DAS                      | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 8      | D-WP(C)/1509/2024      | PRAVASH<br>CHANDRA JENA           | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 9      | D-WP(C)/1989/2024      | BHABARANJAN<br>KAR                | 2024-01-<br>17    | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED   |
| 10     | D-WP(C)/1823/2024      | ASHOK KUMAR<br>PANIGRAHI          | 2024-01-<br>17    | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>PAGE 98,99 NOT LEGIBLE AND PAGE 100 TO<br>103 NOT NEAT  |

|    |                        |                           | 1              | 6 DECEIDT SHOWING SERV CORV TO   |
|----|------------------------|---------------------------|----------------|--|
| 11 | D-CONTC/674/2024       | ADV.                      | 2024-01-       | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
|    | D 001(10,07 112021     |                           | 17             |  |
| 12 | D-<br>ABLAPL/1233/2024 |                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 13 | D-<br>BLAPL/1501/2024  | KULDEEP<br>MOHANTY        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
|    |                        |                           |                | Date of bail rejection order not tally with Index.<br>6-RECEIPT SHOWING SERV.COPY TO   |
| 14 | D-<br>ABLAPL/1308/2024 | GYANA RANJAN<br>DHAL      | 2024-01-<br>17 | AG/CG/IT/CT/ETC.NOT FILED.   |
|    |                        |                           |                | Page 12 not neat.  |
| 15 | D-CONTC/852/2024       | ADV.                      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|    |                        |                           |                | SYNOPSIS AND DATE CHART NOT FILED  |
| 16 | D-WP(C)/1837/2024      | SHANTANU DAS              | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |
| 17 | D-<br>BLAPL/1497/2024  | AMLAN SHAKTI<br>PAUL      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 18 | D-<br>BLAPL/1608/2024  | PRANAB KUMAR<br>DAS       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 19 | D-<br>BLAPL/1467/2024  | MAHES DAS                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.11/12/2023 vide annex.3<br>filed.  |
| 20 | D-<br>BLAPL/1491/2024  | N.N. MOHAPATRA            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 21 | D-<br>BLAPL/1290/2024  | SHUBHENDU<br>KUMAR PARIDA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Copy of rejection order dtd.4/1/2024 vide Annex.3<br>filed.  |
| 22 | D-WP(C)/1571/2024      | HARISH<br>CHANDRA SAHOO   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
|    |                        |                           |                |  |

|    |                        |                           |                | 25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
|----|------------------------|---------------------------|----------------|---|
| 23 | D-<br>BLAPL/1579/2024  | LAXMINARAYAN<br>PATEL     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 24 | D-WP(C)/1410/2024      | DEBENDRA<br>KUMAR DAS     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 25 | D-<br>ABLAPL/1422/2024 | ACHYUTANANDA<br>PATTANAIK | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 26 | D-<br>ABLAPL/1393/2024 | JYOTIRMAYA<br>SAHOO       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 27 | D-<br>BLAPL/1560/2024  | HARIPAD<br>Mohanty        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 28 | D-CONTC/833/2024       | ADV                       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.   |
| 29 | D-WP(C)/1575/2024      | GYANESWAR<br>SATPATHY     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 30 | D-<br>CONTC/1971/2024  | ADV.                      | 2024-01-<br>17 | PAGE 11 AND 12 NOT NEAT<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 31 | D-WP(C)/1834/2024      | BIJAY KUMAR<br>PANDA      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 32 | D-WP(C)/1737/2024      | MANORANJAN<br>MOHAPATRA   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 33 | D-WP(C)/1401/2024      | TUKUNA KUMAR<br>MISHRA    | 2024-01-<br>17 | <ul> <li>1-COURT FEE IS DEFICIENT.</li> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>25-NAMES IN CAPITAL</li> <li>LETTERS/ENROLMENT NUMBERS/MOBILE</li> <li>PHONE NUMBERS OF ALL THE SIGNING<br/>ADVOCATES NOT INDICATED</li> <li>1. DEFICIT COURT FEE OF RS 18 /- TO BE</li> <li>PAID 2. ANNX ARE NOT ATTESTED AS TRUE</li> <li>COPIES 3. IA IS NOT CORRECTLY</li> <li>PAGEMARKED 4. SYNOPSIS AND DATE</li> <li>CHART ARE NOT ALPHABETICALLY</li> <li>PAGINATED AND NOT MARKED IN INDEX</li> </ul> |
| 34 | D-<br>ABLAPL/1229/2024 | KULDEEP<br>MOHANTY        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |

|    | -                      |                             |                | 6-RECEIPT SHOWING SERV.COPY TO  |
|----|------------------------|-----------------------------|----------------|---|
| 35 | D-<br>CRLMC/693/2024   | PRADEEP KUMAR<br>DAS        | 2024-01-<br>17 | AG/CG/IT/CT/ETC.NOT FILED.  |
| 36 | D-WP(C)/2232/2024      | AMIYA KUMAR<br>CHHATOI      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|    |                        |                             |                | PAGE 36 NOT NEAT AND LEGIBLE  |
| 37 | D-WP(C)/1555/2024      | SATYA RANJAN<br>MULIA       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 38 | D-<br>BLAPL/1570/2024  | SK. ZAFARULLA               | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 39 | D-<br>CONTC/1111/2024  | ADV.                        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 40 | D-WP(C)/1613/2024      | AJIT KUMAR<br>TRIPATHY      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 10 NOT NEAT  |
| 41 | D-<br>ABLAPL/1373/2024 | BIJAY SWAIN                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 42 | D-WP(C)/1491/2024      | SIDHANT DAS                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 43 | D-<br>BLAPL/1293/2024  | ADITI HOTA                  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.<br>copy of rejection order dtd.8/1/2024 vide Annex.4<br>filed. |
| 44 | D-WP(C)/1666/2024      | RAMESH<br>CHANDRA<br>BEHERA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 45 | D-<br>ABLAPL/1391/2024 | ARUN KUMAR<br>BEHERA        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 46 | D-<br>BLAPL/1619/2024  | UMAKANTA<br>BARIK           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.2/1/2024 vide annex.3<br>filed.   |
| 47 | D-<br>CONTC/1248/2024  | SUPRIYO RANJAN<br>MAHAPATRA | 2024-01-<br>17 | <ul><li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li><li>1. V.NAMA FILED WITHOUT C.FEE 2. CODE<br/>NOT CORRECTLY INDICATED</li></ul>   |
| 48 | D-<br>CRLMC/478/2024   | AMULYA RATNA<br>PANDA       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |

| 49 | D-<br>ABLAPL/1248/2024 | MRUTYUNJAYA<br>MAHARANA | 2024-01-<br>17 | 1-COURT FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Honble Court.   |
|----|------------------------|-------------------------|----------------|--|
| 50 | D-CONTC/721/2024       | ADV.                    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART NOT FILED  |
| 51 | D-<br>ABLAPL/1394/2024 | MANOJ KUMAR<br>NAYAK    | 2024-01-<br>17 |  |
| 52 | D-CONTC/842/2024       | ADV.                    | 2024-01-<br>17 | Petition not correctly addressed to Honble Court.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>1. SYNOPSIS AND DATE CHART NOT FILED      |
| 53 | D-<br>ABLAPL/1358/2024 | DEBADATTA<br>MOHANTY    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.<br>Petition not correctly addressed to Honble Court.   |
| 54 | D-<br>BLAPL/1461/2024  | AJIT KUMAR<br>RAUT      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.20/11/2023 vide Anx-2<br>filed.  |
| 55 | D-<br>ABLAPL/1222/2024 | PRASANTA<br>KUMAR NANDA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 56 | D-<br>ABLAPL/1360/2024 | DEBADATTA<br>MOHANTY    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
| 57 | D-<br>BLAPL/1512/2024  | LAXMAN<br>PRADHAN       | 2024-01-<br>17 | Petition not correctly addressed to Honble Court.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 58 | D-<br>BLAPL/1618/2024  | UMAKANTA<br>BARIK       | 2024-01-<br>17 | Petition not correctly addressed to Honble Court.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 59 | D-WP(C)/1118/2024      | ARUN KUMAR<br>PATRA     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1. PAGE 28,29,90 TO 95 AND 100 NOT NEAT 2.<br>DATE MENTIONED IN INDEX UNDER ANNX<br>10,14 AND 17 NOT TALLY WITH ANNX 3.<br>ANNX 22 NOT FILED |
| 60 | D-WP(C)/1284/2024      | BIGYAN KUMAR<br>SHARMA  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHARTS NOT<br>MARKED IN INDEX  |

|    | -                      | 1                              | 1              |   |
|----|------------------------|--------------------------------|----------------|---|
| 61 | D-<br>ABLAPL/1224/2024 | NITYANANDA<br>MOHAPATRA        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 62 | D-<br>BLAPL/1581/2024  | SK. ZAFARULLA                  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 63 | D-WP(C)/2047/2024      | BRAJA MOHAN<br>SARANGI         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 64 | D-<br>ABLAPL/1319/2024 | HEMENDRA<br>SAMAL              | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Honble Court.   |
| 65 | D-MACA/869/2024        | SAUMEDRA<br>KUMAR GHOSE        | 2024-01-<br>17 | · · · · · · · · · · · · · · · · · · ·   |
| 66 | D-<br>CONTC/1090/2024  | AKSHAYA KUMAR<br>PANDEY        | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 67 | D-WP(C)/1466/2024      | SOBHANA SAHOO                  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>1. DATE OF EXECUTION NOT FURNISHED IN<br>V.NAMA 2. PARAGRAPHS ARE NOT |
| 68 | D-<br>ABLAPL/1374/2024 | AKSHAYA KUMAR<br>SAHOO         | 2024-01-<br>17 | CORRECTLY NUMBERED<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 69 | D-WP(C)/985/2024       | SATYA NARAYAN<br>MISHRA 4      | 2024-01-<br>17 | 23-NOMENCLATURE NOT CORRECTLY<br>FURNISHED .<br>THIS MAY BE REGISTERED AS CRLMP   |
| 70 | D-WP(C)/1588/2024      | ARUN KUMAR<br>NAYAK            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 28,30 AND 31 NOT NEAT  |
| 71 | D-WP(C)/983/2024       | SANTOSH<br>CHANDRA<br>ATABUDHI | 2024-01-<br>17 | 5-SECOND COPY OF PETITION NOT FILED.  |
| 72 | D-<br>CRLMA/1060/2024  | PRAKASH KUMAR<br>MISHRA        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>9-PROVISION OF LAW NOT FURNISHED ON<br>TOP OF CAUSE TITLE.<br>PROVISION OF LAW NOT CORRECTLY<br>FURNISHED.  |
| 73 | D-<br>BLAPL/1281/2024  | KHUSBU<br>PANIGRAHI            | 2024-01-<br>17 | 7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>Free copy of order dtd.9/1/2024 filed vide<br>ANNEX.3. 1.DEFICT COURT FEE OF RS,10/-<br>NOT PAID IN V.NAMA. 2. Page no 12 not neat.   |

|    |                       | 1                          | 1              |  |
|----|-----------------------|----------------------------|----------------|--|
| 74 | D-WP(C)/1502/2024     | SANJIB SWAIN               | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>10-SUBJECT CODE NOT<br>FURNISHED/INCORRECTLY MENTIONED   |
|    |                       |                            |                | PAGE 12 AND 13 NOT NEAT AND LEGIBLE .<br>PAGE 17 NOT LEGIBLE   |
| 75 | D-CONTC/856/2024      | ADV.                       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 76 | D-CONTC/838/2024      | ADV.                       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART NOT FILED  |
| 77 | D-<br>CRLMC/746/2024  | SUDEEP KUMAR<br>SARANGI    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 78 | D-WP(C)/1838/2024     | SHANTANU DAS               | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>PAGE 109 NOT LEGIBLE   |
| 79 | D-<br>BLAPL/1525/2024 | AJAYA KUMAR<br>PRADHAN     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 80 | D-<br>CRLMC/525/2024  | LAXMINARAYAN<br>PATEL      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 81 | D-WP(C)/1534/2024     | BIBEKANANDA<br>MAHAPATRA   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 82 | D-WP(C)/1205/2024     | KSHIROD KUMAR<br>ROUT      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 15,21,25,26 AND 66 ARE NOT NEAT AND<br>LEGIBLE BOTH IN 1ST AND 2ND COPY   |
| 83 | D-CONTC/851/2024      | ADV.                       | 2024-01-<br>17 | SYNOPSIS AND DATE CHART NOT FILED  |
| 84 | D-WP(C)/1820/2024     | DR. BINODA<br>KUMAR MISHRA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>ANNX 20 AND 33 NOT NEAT AND PAGE 128<br>NOT LEGIBLE  |
| 85 | D-WP(C)/1537/2024     | GOPAL CHARAN<br>MOHANTY    | 2024-01-<br>17 | 19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>29-NAME OF THE FILING ADVOCATE NOT IN<br>CAPITAL LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER SIGNATURE OF<br>SUCH ADVOCATE APPEARING IN THE<br>PETITION/APPEAL/APPLICATION<br>1. SYNOPSIS AND DATE CHART NOT<br>MARKED IN INDEX 2. PAGE 14 UNDERLINED<br>AND SAME PORTION OF PAGE 11 IS<br>HANDWRITTEN |

|    |                        |                           |                | 6-RECEIPT SHOWING SERV.COPY TO  |
|----|------------------------|---------------------------|----------------|---|
| 86 | D-                     | MRUTUNJAYA                |                | AG/CG/IT/CT/ETC.NOT FILED.  |
| 00 | ABLAPL/1247/2024       | MAHARANA                  | 17             | Petition not correctly addressed to Honble Court.   |
|    |                        |                           |                | 6-RECEIPT SHOWING SERV.COPY TO  |
| 87 | D-WP(C)/1854/2024      | RAMESH<br>CHANDRA JENA    | 2024-01-<br>17 | AG/CG/IT/CT/ETC.NOT FILED.  |
| 88 | D-WP(C)/1624/2024      | TRILOCHAN<br>PANIGRAHI    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |
| 89 | D-<br>BLAPL/1582/2024  | AJAYA NAYAK               | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br>NOT FILED.  |
|    |                        |                           |                | Page no. 28, 29, 37, 45 are not neat.<br>6-RECEIPT SHOWING SERV.COPY TO   |
| 90 | D-WP(C)/1641/2024      | KSHIROD KUMAR<br>SAHOO    | 2024-01-<br>17 | AG/CG/IT/CT/ETC.NOT FILED.  |
| 91 | D-WP(C)/2035/2024      | BHABARANJAN<br>KAR        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1. PAGE 2 OF WP IS NOT SIGNED 2.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED   |
| 92 | D-WP(C)/1841/2024      | SHANTANU DAS              | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED  |
| 93 | D-<br>BLAPL/1450/2024  | SURENDRA<br>KUMAR BISWAL  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 94 | D-<br>ABLAPL/1216/2024 | PRASANTA<br>KUMAR ROUTRAY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 95 | D-<br>ABLAPL/1375/2024 | ARUN KUMAR<br>BEHERA      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 96 | D-WP(C)/1942/2024      | MANAS RANJAN<br>DHAL      | 2024-01-<br>17 | 5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 33 AND 34 NOT NEAT   |
| 97 | D-<br>CONTC/1608/2024  | ADV.                      | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.  |

| 98  | D-WP(C)/1635/2024      | SANTOSH KUMAR<br>SAMANTARAY  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|-----|------------------------|------------------------------|----------------|---|
| 99  | D-WP(C)/1628/2024      | TRILOCHAN<br>PANIGRAHI       | 2024-01-<br>17 | 9-PROVISION OF LAW NOT FURNISHED ON<br>TOP OF CAUSE TITLE.  |
| 100 | D-<br>CONTC/1114/2024  | ADV.                         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 101 | D-WP(C)/1566/2024      | BIRAJA<br>PRASANNA DAS       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 102 | D-<br>ABLAPL/1327/2024 | SK. ZAFARULLA                | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 103 | D-<br>BLAPL/1414/2024  | BIPLABA P.B.<br>BAHALI       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.19/12/2023 vide<br>Annex.2 filed.   |
| 104 | D-WP(C)/1620/2024      | DWARIKA<br>PRASAD<br>MOHANTY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 105 | D-WP(C)/1627/2024      | TRILOCHAN<br>PANIGRAHI       | 2024-01-<br>17 | C.T NOT PROPERLY ADDRESSED<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 106 | D-WP(C)/1278/2024      | AKSHAYA KUMAR<br>MOHAPATRA   | 2024-01-<br>17 | 23-NOMENCLATURE NOT CORRECTLY<br>FURNISHED .  |
| 107 | D-<br>ABLAPL/1328/2024 | SURESH<br>CHANDRA<br>PRADHAN | 2024-01-<br>17 | THIS MAY BE REGISTERED AS CRLMP<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 108 | D-<br>BLAPL/1420/2024  | SANJIB KUMAR<br>BHANJADEO    | 2024-01-<br>17 | <ul> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br/>NOT FILED.</li> <li>20-VERNACULAR CERTIFICATE NOT<br/>FURNISHED.</li> <li>1.Synopsis and date chart not filed. 2.Page nos. 10,<br/>11, 12,13,14,15, 24, 29, 30, 31 and 36 are not neat<br/>and legible.</li> </ul> |
| 109 | D-<br>CONTC/1610/2024  | ADV.                         | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>ADDRESS OF THE PETNR NOT PROPERLY<br>FURNISHED  |
| 110 | D-<br>ABLAPL/1343/2024 | SAROJ KUMAR<br>DASH          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 111 | D-<br>ABLAPL/1217/2024 | PRASANTA<br>KUMAR ROUTRAY    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|     |                        |                              |                |   |

|     |                        | 1                              |                |  |
|-----|------------------------|--------------------------------|----------------|--|
| 112 | D-WP(C)/1460/2024      | TAPAN KUMAR<br>KAMILA          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED  |
| 113 | D-<br>ABLAPL/1317/2024 | AMULYA RATNA<br>PANDA          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 114 | D-<br>CRLMC/870/2024   | PRADEEP KUMAR<br>MOHANTY       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.<br>PETNR NO.3 NOT EXECUTED IN V.NAMA        |
| 115 | D-<br>CMAPL/1313/2024  | MAHESWAR<br>MOHANTY            | 2024-01-<br>17 | <ul><li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li><li>1. COPY OF DISMISSAL ORDER NOT FILED 2.<br/>PROVISION OF LAW NOT CORRECTLY<br/>FURNISHED</li></ul>       |
| 116 | D-WP(C)/1504/2024      | KRISHNA<br>CHANDRA SAHU        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |
| 117 | D-<br>BLAPL/1566/2024  | HARIPAD<br>MOHANTY             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 118 | D-WP(C)/940/2024       | SOUBHAGYA<br>SWAIN             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 119 | D-<br>ABLAPL/1226/2024 | NITYANANDA<br>Mohapatra        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 120 | D-WP(C)/1404/2024      | GOVINDA<br>CHANDRA<br>PAIKARAY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED AND NOT<br>MARKED IN INDEX                                 |
| 121 | D-RPFAM/297/2024       | DEVASHIS PANDA                 | 2024-01-<br>17 | GOOD GROUND CERTIFICATE NOT<br>FURNISHED   |
| 122 | D-<br>BLAPL/1412/2024  | GOKULANANDA<br>MOHAPATRA       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Copy of rejection order dtd.6/1/2024 vide Annex.2<br>filed. 1. Page no. 8 and 9 not neat.                              |
| 123 | D-WP(C)/1475/2024      | GOURI SANKAR<br>DAS            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |

| 124 | D-<br>ABLAPL/1421/2024 | SANJIB KUMAR<br>BHANJADEO | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|-----|------------------------|---------------------------|----------------|--|
| 125 | D-<br>BLAPL/1469/2024  | SURENDRA<br>KUMAR MISHRA  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>copy of rejection order dtd.23/12/2023 vide  |
| 126 | D-<br>BLAPL/1567/2024  | SK. ZAFARULLA             | 2024-01-<br>17 | Annex.2 filed.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 127 | D-<br>CONTC/2018/2024  | ADV.                      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 128 | D-<br>BLAPL/1282/2024  | BISWAJIT<br>MOHANTY       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Honble Court.<br>Copy of rejection order dtd.2/1/2024 vide<br>Annex.2.filed.   |
| 129 | D-WP(C)/1586/2024      | BIJAYA KUMAR<br>NAYAK (3) | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>DATE MENTIONED IN INDEX UNDER 3 AND<br>5 NOT TALLY WITH ANNX   |
| 130 | D-CONTC/834/2024       | ADV.                      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.  |
| 131 | D-<br>CRLMC/1013/2024  |                           | 2024-01-<br>17 | CODE NOT CORRECTLY INDICATED<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 132 | D-CONTC/847/2024       | ADV.                      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART NOT FILED  |
| 133 | D-<br>CRLMC/1086/2024  | RAJU KUMAR<br>SATPATHY    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>29-NAME OF THE FILING ADVOCATE NOT IN<br>CAPITAL LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER SIGNATURE OF<br>SUCH ADVOCATE APPEARING IN THE<br>PETITION/APPEAL/APPLICATION |
| 134 | D-<br>BLAPL/1599/2024  | SANTOSH KUMAR<br>KANUNGO  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 135 | D-<br>ABLAPL/1370/2024 | ASHOK KUMAR<br>ROUT       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 136 | D-<br>ABLAPL/1359/2024 | RAKESH KUMAR<br>ROUTRAY   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |

|     |                        |                           |                | 20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
|-----|------------------------|---------------------------|----------------|--|
| 137 | D-<br>ABLAPL/1399/2024 | MAMATA<br>MOHANTY         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 138 | D-WP(C)/1867/2024      | UMAKANT<br>SAHOO          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 139 | D-<br>BLAPL/1449/2024  | DEEPAK RANJAN<br>SUNDARAY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 140 | D-WP(C)/1842/2024      | SHANTANU DAS              | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>ANNX ARE NOT PAGEMARKED  |
| 141 | D-WP(C)/1220/2024      | BIMBISAR DASH             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>29-NAME OF THE FILING ADVOCATE NOT IN<br>CAPITAL LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER SIGNATURE OF<br>SUCH ADVOCATE APPEARING IN THE<br>PETITION/APPEAL/APPLICATION<br>1. WP IS NOT CORRECTLY ADDRESSED TO 2.<br>NEAT LEGIBLE COPY OF PAGE                             |
| 142 | D-CONTC/765/2024       | adv.                      | 2024-01-<br>17 | 19,21,22,23,24,25 AND 52 NOT FILED<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART NOT FILED  |
| 143 | D-<br>CRLMC/1083/2024  | K.C. RAJGURU<br>MOHAPATRA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.  |
| 144 | D-WP(C)/1469/2024      | SOBHANA SAHOO             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>1. DATE OF EXECUTION NOT FURNISHED IN<br>V.NAMA 2. NEAT LEGIBLE COPY OF PAGES<br>17,26,53 TO 57 TO BE FILED |
| 145 | D-<br>CONTC/1059/2024  | DHANESWAR<br>BEHERA       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 146 | D-<br>ABLAPL/1321/2024 | PRASANTA<br>KUMAR SAHOO   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 147 | D-<br>BLAPL/1458/2024  | BASANTA KUMAR<br>BEHERA   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |

|     |                        |                          |                | copy of rejection order dtd.2/1/2024 vide<br>Annex.1(iii) filed. 1As per index , Annex.1(iii) not<br>marked in the rejection order.        |
|-----|------------------------|--------------------------|----------------|--|
| 148 | D-<br>BLAPL/1590/2024  | GYANA RANJAN<br>DHAL     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 149 | D-WP(C)/1895/2024      | DEBI PRASAD<br>DASH      | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED                                |
| 150 | D-WP(C)/1882/2024      | UMAKANT<br>SAHOO         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 151 | D-<br>ABLAPL/1390/2024 | AKSHAYA KUMAR<br>SAHOO   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 152 | D-WP(C)/2375/2024      | SRIDHAR RATH             | 2024-01-<br>17 | <ol> <li>page no. 9 not neat.</li> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> </ol>                            |
| 153 | D-WP(C)/1874/2024      | UMAKANT<br>SAHOO         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 154 | D-<br>BLAPL/1603/2024  | /1603/2024 MAHES DAS     |                | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 155 | D-WP(C)/1974/2024      | DEEPALI<br>MAHAPATRA     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 156 | D-WP(C)/1303/2024      | PRAVAT RANJAN<br>SUTAR   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PETITION NOT PROPERLY ADDRESSED TO   |
| 157 | D-WP(C)/1381/2024      | RAKESH BEHERA            | 2024-01-<br>17 | THE COURT<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED |
| 158 | D-<br>BLAPL/1470/2024  | SURENDRA<br>KUMAR MISHRA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>17-REFERENCE CERTIFICATE NOT<br>FURNISHED.                                 |
|     |                        |                          |                | copy of rejection order dtd.23/12/2023 vide annex.2 filed  |
| 159 | D-<br>CRLMC/1065/2024  | RAMESH<br>AGARWAL        | 2024-01-<br>17 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 160 | D-<br>ABLAPL/1325/2024 | SALAUDDIN<br>KHAN        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 161 | D-WP(C)/1984/2024      | BHABARANJAN<br>KAR       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED                |

|     | 1   | i                         | i              |  |
|-----|---|---------------------------|----------------|--|
| 162 | D-WP(C)/1226/2024                             | RABI NARAYAN<br>MOHANTY   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 163 | D-<br>BLAPL/1556/2024                         | ANITA SAHOO               | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 164 | D-<br>BLAPL/1576/2024                         | SK. ZAFARULLA             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 165 | D-<br>CONTC/1093/2024 AKSHAYA KUMAR<br>PANDEY |                           | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.   |
| 166 | D-<br>ABLAPL/1371/2024                        | PRAMODA<br>KUMAR MISHRA   | 2024-01-<br>17 | <ul> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br/>NOT FILED.</li> <li>20-VERNACULAR CERTIFICATE NOT<br/>FURNISHED.</li> <li>1.Synopsis and date chart not filed. 2.Page no.7 not<br/>neat.</li> </ul> |
| 167 | D-<br>ABLAPL/1252/2024                        | SATYA NARAYAN<br>MISHRA 4 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 168 | D-<br>ABLAPL/1310/2024                        | MANAS KUMAR<br>CHAND      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 169 | D-WP(C)/1490/2024<br>RATH                     |                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED   |
| 170 | D-CONTC/827/2024                              | ADV.                      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>CODE NOT INDICATED IN C.T  |
| 171 | D-WP(C)/1514/2024 PITAMBAR<br>ACHARYA         |                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1. PAGE 122 AND 124 NOT LEGIBLE 2.<br>GROUNDS ARE NOT FURNISHED  |
| 172 | D-WP(C)/1806/2024                             | DURGESH<br>NARAYAN RATH   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PAGE 50 AND 51 NOT LEGIBLE   |
| 173 | D-<br>BLAPL/1465/2024                         | MAHES DAS                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>COPY OF REJECTION ORDER DTD.22/12/2023<br>VIDE ANX-2 FILED.  |

|     | 1                      |                                |                |  |
|-----|------------------------|--------------------------------|----------------|--|
| 174 | D-<br>ABLAPL/1396/2024 | JYOTIRMAYA<br>SAHOO            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 175 | D-<br>ABLAPL/1333/2024 | ASHOK KUMAR<br>PRADHAN         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 176 | D-<br>BLAPL/1444/2024  | AKASH BHUYAN                   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 177 | D-WP(C)/1780/2024      | NIROD KUMAR<br>SAHU            | 2024-01-<br>17 | Welfare fund of Rs. 50/- not paid.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 178 | D-CONTC/724/2024       | D-CONTC/724/2024 ADV.          |                | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 179 | D-<br>CONTC/1983/2024  | ADV.                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 180 | D-WP(C)/1347/2024      | SIDDHARTH<br>PRASAD MISHRA     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 181 | D-CONTC/685/2024       | HIMANSU<br>SEKHAR<br>SATAPATHY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>DATE NOT MENTIONED IN THE COPY OF<br>REPRESENTATION AT PAGE 20 OF ANNX 2   |
| 182 | D-<br>ABLAPL/1369/2024 | BIRAJA PRASAD<br>NANDA         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 183 | D-<br>BLAPL/1499/2024  | BIJAY KUMAR<br>MOHANTY         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 184 | D-<br>CONTC/1768/2024  | ADV.                           | 2024-01-<br>17 | <ul> <li>5-SECOND COPY OF PETITION NOT FILED.</li> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>8-CAUSE TITLE NOT IN ORDER.</li> <li>1. CODE NOT CORRECTLY INDICATED 2.</li> <li>CARTRIDGE CERTIFICATE NOT SIGNED BY<br/>THE ADVOCATE</li> </ul> |
| 185 | D-WP(C)/1569/2024      | DINESH KUMAR<br>PANDA          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 186 | D-<br>ABLAPL/658/2024  | SATRUGHNA<br>DASH (A)          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br>NOT FILED.<br>14-NOT PROPERLY INDEXED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>page 9 not legible  |

| 187      | D-<br>BLAPL/1453/2024  | BINI MISHRA                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
|----------|------------------------|-----------------------------|----------------|---|
| 188      | D-WP(C)/1990/2024      | BHABARANJAN<br>KAR          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED   |
| 189      | D-WP(C)/1214/2024      | KUNAL KUMAR<br>SWAIN        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO  |
| 190      | D-WP(C)/1113/2024      | SRI ASIT KUMAR<br>PATTNAIK  | 2024-01-<br>17 | 1-COURT FEE IS DEFICIENT.<br>5-SECOND COPY OF PETITION NOT FILED.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>DEFICIT COURT FEE OF RS 6 /- TO BE PAID  |
| 191      | D-WP(C)/1256/2024      | SANTOSH KUMAR<br>ROUT       | 2024-01-<br>17 | <ul> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>25-NAMES IN CAPITAL<br/>LETTERS/ENROLMENT NUMBERS/MOBILE<br/>PHONE NUMBERS OF ALL THE SIGNING<br/>ADVOCATES NOT INDICATED</li> <li>1. WP IS NOT CORRECTLY ADDRESSED 2.<br/>PARAGRAPHS ARE NOT CORRECTLY<br/>NUMBERED</li> </ul> |
| 192      | D-WP(C)/1474/2024      | SATYA SMRUTI<br>MOHANTY     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 193      | D-<br>BLAPL/1441/2024  | NAKULA NAIK                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>Welfare fund of Rs. 50/- not paid.  |
| 194      | D-<br>ABLAPL/1131/2024 | SUSANTA KUMAR<br>LENKA      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 195      | D-<br>ABLAPL/1313/2024 | BISHNU PRASAD<br>PRADHAN    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 196      | D-WP(C)/1261/2024      | JATINDRA KUMAR<br>MOHAPATRA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED   |
| 197      | D-<br>CONTC/1255/2024  | ADV.                        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 198      | D-WP(C)/1856/2024      | SATYABRATA<br>SATAPATHY     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| <u>.</u> | 1                      | 1                           | 1              | 1   |

| 199 | D-WP(C)/1629/2024                           | SUBHRANSU<br>BHUSAN<br>MOHANTY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>14-NOT PROPERLY INDEXED.   |
|-----|---|--------------------------------|----------------|--|
| 200 |   |                                | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED<br>1. SYNOPSIS AND DATE CHART NOT FILED<br>2. DATE OF DISPOSAL OF CONTC NO. 4973<br>OF 2023 MENTIONED IN C.T APPEARS TO BE<br>WRONG 3. NEAT COPY OF PAGE 18 TO BE<br>FILED |
| 201 | D-WP(C)/2042/2024                           | BRAJA MOHAN<br>SARANGI         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 202 | D-WP(C)/1585/2024 BIJAYA KUMAR<br>NAYAK (3) |                                | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 203 | D-<br>ABLAPL/1314/2024                      | CHIRANJIB ROUT                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>7-VAKALATNAMA NOT PROPERLY<br>STAMPED,EXECUTED,ACCEPTED.<br>Petitioner nos, 1 and 2 not properly executed in<br>v.nama.  |
| 204 | D-<br>BLAPL/1334/2024                       | BHAGABAT<br>PRASAD RATH        | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.2/1/2024 vide Annex1<br>filed.   |
| 205 | D-<br>CRLMC/451/2024                        | SANGRAM RATH                   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br>NOT FILED.<br>13-APPLICATION CONTAINS MORE THAN<br>ONE PRAYER.<br>23-NOMENCLATURE NOT CORRECTLY<br>FURNISHED .<br>PG. 8 NOT LEGIBLE. NOMENCLATURE MAY<br>BE REGD. AS ABLAPL.   |
| 206 | D-WP(C)/1830/2024                           | BIJAY PANDA                    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 207 | D-CONTC/874/2024                            | ADV.                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 208 | D-<br>BLAPL/1535/2024                       | PRADEEP KUMAR<br>DAS           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |

|     | 1                           | 1                       | 1              |  |
|-----|-----------------------------|-------------------------|----------------|--|
| 209 | D-WP(C)/1773/2024           | ASIT KUMAR<br>DASH      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 210 | D-<br>CRLMC/594/2024        | AKSHAYA KUMAR<br>SAHOO  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>SYNOPSIS AND DATE CHART ARE NOT<br>ALPHABETICALLY PAGINATED.   |
| 211 | D-<br>BLAPL/1592/2024       | TIRTH KUMAR<br>SAHU     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 212 | D-<br>CRLMC/1044/2024       | AMULYA RATNA<br>PANDA   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 213 | D-<br>ABLAPL/1341/2024      | SAROJ KUMAR<br>DASH     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 214 | D-<br>CONTC/1602/2024       | ADV.                    | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.   |
| 215 | D-<br>BLAPL/1447/2024       | GYANA RANJAN<br>DHAL    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>14-NOT PROPERLY INDEXED.   |
| 216 | D-WP(C)/1857/2024           | SATYABRATA<br>SATAPATHY | 2024-01-<br>17 | Page 16 not marked.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 217 | D-WP(C)/1662/2024           | TRILOCHAN<br>PANIGRAHI  | 2024-01-<br>17 | <ul> <li>4-AFFIDAVIT/VERIFICATION NOT PROPER.</li> <li>6-RECEIPT SHOWING SERV.COPY TO<br/>AG/CG/IT/CT/ETC.NOT FILED.</li> <li>8-CAUSE TITLE NOT IN ORDER.</li> <li>11-NEAT,LEGIBLE ATTESTED ANNEXURES<br/>NOT FILED.</li> <li>25-NAMES IN CAPITAL</li> <li>LETTERS/ENROLMENT NUMBERS/MOBILE</li> <li>PHONE NUMBERS OF ALL THE SIGNING<br/>ADVOCATES NOT INDICATED</li> </ul> |
|     |                             |                         |                | PAGEMARK NOT CORRECTLY MADE IN THE INDEX WITH PETITION   |
| 218 | D-<br>CRLMC/781/2024        | PRASANT KUMAR<br>SAHOO  | 2024-01-<br>17 | 3-AUTHENTICATION FEE IS DEFICIENT.<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>DEFICIT AU.FEE OF RS. 41.10/- BE PAID ON<br>ANX-1  |
| 219 | D-WP(C)/1229/2024           | LINGARAJ<br>SARANGI     | 2024-01-<br>17 | ANNX 1,2 AND 4 NOT LEGIBLE   |
| 220 | D-CONTC/795/2024            |                         | 2024-01-       | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|     | 2 2 2 1 1 2 1 7 5 1 2 0 2 7 |                         | 17             | AFFIDAVIT NOT SWORN BY PETNR 1,2 AND 3   |
| 221 | D-<br>BLAPL/1613/2024       | ARIJEET MISHRA          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|     |                             |                         |                | 1.Court fee of Rs.12/- not paid. 2.LAA fee of<br>Rs.10/- not paid. 3.ACF of Rs.2/- not paid. 4.AWF   |

|     |                        |                               |                | of Rs.15/- not paid. 5. Welfare Fund of Rs.50/-not paid.   |
|-----|------------------------|-------------------------------|----------------|--|
| 222 | D-WP(C)/1573/2024      | HARISH<br>CHANDRA SAHOO       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>20-VERNACULAR CERTIFICATE NOT<br>FURNISHED.  |
| 223 | D-WP(C)/1409/2024      | BRUNDABAN<br>ROUT             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>PARAGRAPHS ARE NOT CORRECTLY<br>NUMBERED   |
| 224 | D-<br>BLAPL/1574/2024  | DEEPAK KU<br>SAHOO            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 225 | D-<br>BLAPL/1622/2024  | UMAKANTA<br>BARIK             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.12/1/2024 vide annex.3<br>filed.   |
| 226 | D-<br>ABLAPL/1357/2024 | RAMESH<br>CHANDRA<br>MAHARANA | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19-UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED  |
| 227 | D-BLAPL/295/2024       | UMA SHANKAR<br>PATEL          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 228 | D-WP(C)/1646/2024      | MD. GOLAM<br>MADANI           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 229 | D-WP(C)/1458/2024      | SHAKTIDHARA<br>MISHRA         | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>29-NAME OF THE FILING ADVOCATE NOT IN<br>CAPITAL LETTERS/ENROLMENT NUMBER<br>NOT INDICATED WHEREVER SIGNATURE OF<br>SUCH ADVOCATE APPEARING IN THE<br>PETITION/APPEAL/APPLICATION  |
| 230 | D-<br>BLAPL/1621/2024  | RAJJEET ROY                   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.8/182024 vide annex.2<br>filed.  |
| 231 | D-WP(C)/1471/2024      | SOBHANA SAHOO                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED<br>NEAT LEGIBLE COPY OF PAGE 15,47,54 AND<br>55 TO BE FILED |
| 232 | D-<br>CRLMA/1040/2024  | ADV                           | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>9-PROVISION OF LAW NOT FURNISHED ON<br>TOP OF CAUSE TITLE.   |

|     |                        |                                |                | PROVISION OF LAW NOT CORRECTLY<br>FURNISHED.   |
|-----|------------------------|--------------------------------|----------------|--|
| 233 | D-WP(C)/1776/2024      | C)/1776/2024<br>DASH           |                | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|     |                        | DASH                           | 17             | C.T NOT PROPERLY ADDRESSED IN MAIN<br>PETITION AS WELL AS IN IA  |
| 234 | D-<br>ABLAPL/1318/2024 | SUSANTA KUMAR<br>TRIPATHY      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 235 | D-WP(C)/1281/2024      | SIDHESWAR<br>MALLIK            | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>1. ANNX 1 AND 2 ARE NOT CORRECTLY<br>PAGEMARKED 2. ANNX ARE NOT<br>CORRECTLY NUMBERED  |
| 236 | D-WP(C)/1763/2024      | ASIT KUMAR<br>DASH             | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>C.T NOT PROPERLY ADDRESSED IN MAIN<br>PETITION AS WELL AS IA   |
| 237 | D-<br>CONTC/1604/2024  | ADV.                           | 2024-01-<br>17 | 17-REFERENCE CERTIFICATE NOT<br>FURNISHED.   |
| 238 | D-<br>ABLAPL/1355/2024 | MOHENDRA<br>KUMAR<br>MOHAPATRO | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 239 | D-WP(C)/1243/2024      | SIBA SANKAR<br>SAMANTARAY      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 240 | D-<br>BLAPL/1276/2024  | BISWA RANJAN<br>NAYAK          | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Petition not correctly addressed to Honble Court.<br>Copy of rejection order dtd.5/1/2024 vide Annex2.<br>filed.                           |
| 241 | D-WP(C)/1832/2024      | UPASANA BAL                    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 242 | D-<br>CRLMC/1068/2024  | NIRANJAN LENKA                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.  |
| 243 | D-<br>ABLAPL/1250/2024 | SAYED ABDUL<br>HAFIZ           | 2024-01-<br>17 | ANNX 4 NOT FILED<br>6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25-NAMES IN CAPITAL<br>LETTERS/ENROLMENT NUMBERS/MOBILE<br>PHONE NUMBERS OF ALL THE SIGNING<br>ADVOCATES NOT INDICATED |
| 244 | D-<br>BLAPL/1471/2024  | SANJAY KUMAR<br>PATTANAIK      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>copy of rejection order dtd.11/1/2024 vide annex-4<br>filed. 1. page no.22 to 27 not neat.   |
| 245 | D-WP(C)/1590/2024      | BIJAYA KUMAR<br>NAYAK (3)      | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |

|     |                        |                           |                | 1. INDEX NOT PROPERLY PAGEMARKED 2.<br>DATE UNDER ANNX 7 AS MENTIONED IN<br>THE INDEX NOT TALLY TO ANNX 7 AS<br>ANNEXED           |
|-----|------------------------|---------------------------|----------------|---|
| 246 | D-<br>BLAPL/1403/2024  | SARATHI JYOTI<br>MOHANTY  | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>Copy of rejection order dtd.11/1/2024 vide Annex.2<br>filed.      |
| 247 | D-WP(C)/2046/2024      | BRAJA MOHAN<br>SARANGI    | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 248 | D-CONTC/770/2024       | ADV                       | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8-CAUSE TITLE NOT IN ORDER.                                       |
| 249 | D-<br>ABLAPL/1344/2024 | PUSPAMITRA<br>MOHAPATRA   | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 250 | D-<br>BLAPL/1464/2024  | MAHES DAS                 | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>COPY OF ORDER DTD.2/1/2024 ANNEX.2<br>FILED. PAGE NO. 6 NOT NEAT. |
| 251 |                        | PRASANTA<br>KUMAR ROUTRAY | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 252 | D-<br>CRLREV/714/2024  | SIDHANT KUMAR<br>JENA     | 2024-01-<br>17 | 6-RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>18-CERTIFIED COPY OF TRIAL/APPELLATE<br>COURT ORDER NOT FILED     |

|                   | DEFECTIVE REPORT LIST                                    |                     |  |   |  |  |  |  |
|-------------------|--|---------------------|--|---|--|--|--|--|
|                   | DEFECTIVE REPORT OF 17-01-2024 (CASES FILED BEFORE 2024) |                     |  |   |  |  |  |  |
| S<br>l<br>n<br>o. | Filing<br>Number   | Case<br>Number      | Advocate<br>for<br>Petioner/Ca<br>veator | Defects as per S.R.   |  |  |  |  |
| 1                 | FAO/562/20<br>23   | FAO/562/20<br>23    | RAJA<br>LALIT<br>MOHAN                   | OTHERS. COURT FEE OF RS 12 /- NOT<br>PAID<br>OTHERS. CODE NOT CORRECTLY<br>INDICATED<br>OTHERS. NOT PROPERLY ADDRESSED<br>TO THE HONOURABLE COURT |  |  |  |  |
| 2                 | FAO/567/20<br>23   | FAO/567/20<br>23    | DEBASISH<br>PATNAIK                      | OTHERS. SYNOPSIS & LIST OF DATES &<br>EVENTS ARE NOT ALPHABETICALLY<br>PAGINATED  |  |  |  |  |
| 3                 | FAO/585/20<br>23   | FAO/585/20<br>23    | ADAM ALI<br>KHAN                         | OTHERS. CODE NOT CORRECTLY<br>FURNISHED<br>24. LIMITATION NOT IN TIME / EXPIRED.  |  |  |  |  |
| 4                 | CRLMC/55<br>72/2023                                      | CRLMC/55<br>72/2023 | RAKESH<br>KUMAR<br>ROUTRAY               | OTHERS. PAGE 12 NOT LEGIBLE<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |  |  |  |  |
| 5                 | CRLMC/55<br>65/2023                                      | CRLMC/55<br>65/2023 | RAKESH<br>KUMAR<br>ROUTRAY               | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |  |  |  |  |
| 6                 | CRLMC/55<br>64/2023                                      | CRLMC/55<br>64/2023 | RAKESH<br>KUMAR<br>ROUTRAY               | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |  |  |  |  |
| 7                 | CRLMC/55<br>61/2023                                      | CRLMC/55<br>61/2023 | DIPTI<br>RANJAN<br>MOHAPAT<br>RA         | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED                   |  |  |  |  |
| 8                 | CRLMC/55   | CRLMC/55            | BISHNU                                   | OTHERS. C.T NOT ADDRESSED   |  |  |  |  |

|        | 47/2023              | 47/2023              | PRASAD<br>PRADHAN          | PROPERLY<br>OTHERS. THIS MAY BE REGISTERED AS<br>CRLREV<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>23. NOMENCLATURE NOT CORRECTLY<br>FURNISHED .  |
|--------|----------------------|----------------------|----------------------------|--|
| 9      | FAO/584/20<br>23     | FAO/584/20<br>23     | JAGJIT<br>SINGH<br>CHHABRA | OTHERS. DEFICIT AUTHENTICATION<br>FEE OF RS 25.80 /- TO BE PAID<br>OTHERS. V.NAMA NOT PROPERLY<br>EXECUTED AND ACCEPTED<br>OTHERS. CODE NOT CORRECTLY<br>FURNISHED<br>OTHERS. EXECUTION CASE NUMBER<br>INCORRECTLY FURNISHED IN PRAYER |
| 1 0    | WP(C)/430<br>94/2023 | WP(C)/430<br>94/2023 | HARIPAD<br>MOHANTY         | OTHERS. PAGE 14 & 37 NOT NEAT &<br>LEGIBLE<br>OTHERS. ANNX 12 & 13 NOT PROPERLY<br>PAGEMARKED<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED       |
| 1 1    | WP(C)/424<br>69/2023 | WP(C)/424<br>69/2023 | SAMBEET<br>PATTANA<br>YAK  | OTHERS. INDEX AND ANNX ARE NOT<br>PAGEMARKED<br>OTHERS. ANNX ARE NOT MARKED AS<br>PER INDEX<br>OTHERS. PUT UP FOR S.R AFTER<br>COMPLIANCE  |
| 1<br>2 | CRLMA/51<br>8/2023   | CRLMA/51<br>8/2023   | DHANOJ<br>KUMAR<br>SAHOO   | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.   |
| 1<br>3 | MATA/453/<br>2023    | MATA/453/<br>2023    | MANAS<br>RANJAN<br>DHAL    | OTHERS. THIS MAY BE REGISTERED AS<br>WP(C)<br>23. NOMENCLATURE NOT CORRECTLY<br>FURNISHED .  |

| 1 4    | CMAPL/82<br>1/2023 | CMAPL/82<br>1/2023 | NIRANJAN<br>PRASAD<br>PATRA              | OTHERS. DEFICIT AUTHENTICATION<br>FEE OF RS 2.25 /- TO BE PAID<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
|--------|--------------------|--------------------|--|--|
| 1<br>5 | CRLMA/51<br>7/2023 | CRLMA/51<br>7/2023 | ANANTA<br>NARAYAN<br>PATTANA<br>YAK      | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 1<br>6 | MATA/447/<br>2023  | MATA/447/<br>2023  | BIBHU<br>PRASAD<br>MOHANTY               | OTHERS. DEFICIT AUTHENTICATION<br>FEE OF RS 1.10 /- TO BE PAID   |
| 17     | CMAPL/82<br>0/2023 | CMAPL/82<br>0/2023 | NIRANJAN<br>PRASAD<br>PATRA              | OTHERS. DEFICIT AUTHENTICATION<br>FEE OF RS 2.25 /- TO BE PAID<br>OTHERS. OP NO.2 NOT CORRECTLY<br>FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 1<br>8 | MATA/452/<br>2023  | MATA/452/<br>2023  | DEBENDR<br>A<br>NARAYAN<br>PATTANAI<br>K | OTHERS. V.NAMA NOT PROPERLY<br>STAMPED<br>OTHERS. GOOD GROUND CERTIFICATE<br>NOT FURNISHED   |
| 1<br>9 | FAO/598/20<br>23   | FAO/598/20<br>23   | SARAT<br>CHANDRA<br>DASH                 | OTHERS. PUT UP FOR S.R AFTER FILING<br>C.COPY OF IMPUGNED JUDGEMENT  |
| 2<br>0 | FAO/559/20<br>23   | FAO/559/20<br>23   | PRASANT<br>A KUMAR<br>MAHALI             | OTHERS. DEFICIT AUTHENTICATION<br>FEE OF RS 1.10 /- TO BE PAID<br>OTHERS. SYNOPSIS & DATE CHART NOT<br>INDEXED   |
| 2<br>1 | FAO/560/20<br>23   | FAO/560/20<br>23   | S.A.ALI                                  | OTHERS. RECEIPT SHOWING DEPOSIT<br>OF AWARDED AMOUNT BEFORE THE<br>COMMISSIONER NOT FILED<br>OTHERS. NOT PROPERLY PAGINATED<br>25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE NUMBERS OF<br>ALL THE SIGNING ADVOCATES NOT |

|        |                      |                      |                                     | INDICATED   |
|--------|----------------------|----------------------|-------------------------------------|---|
| 2<br>2 | MACA/123<br>9/2023   | MACA/123<br>9/2023   | SOMANAT<br>H ROY                    | 21. STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.<br>24. LIMITATION NOT IN TIME / EXPIRED.   |
| 2<br>3 | MATA/460/<br>2023    | MATA/460/<br>2023    | AKSHYA<br>KUMAR<br>SAHOO            | OTHERS. THIS MAY BE REGISTERED AS<br>GUAP<br>23. NOMENCLATURE NOT CORRECTLY<br>FURNISHED .  |
| 2<br>4 | CRLMA/51<br>9/2023   | CRLMA/51<br>9/2023   | ANANTA<br>NARAYAN<br>PATTANA<br>YAK | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 2<br>5 | CRLMC/55<br>66/2023  | CRLMC/55<br>66/2023  | PRANAYA<br>NEE<br>DASMOHA<br>PATRA  | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>8. CAUSE TITLE NOT IN ORDER.   |
| 2<br>6 | RVWPET/4<br>52/2023  | RVWPET/4<br>52/2023  | DURGADA<br>S ROY                    | OTHERS. PROVISION OF LAW NOT<br>CORRECTLY FURNISHED<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.  |
| 2<br>7 | WP(C)/431<br>07/2023 | WP(C)/431<br>07/2023 | KAUSHIK<br>SWAIN                    | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  |
| 2<br>8 | FAO/575/20<br>23     | FAO/575/20<br>23     | PRADIPTA<br>KISHORE<br>BHUYAN       | OTHERS. HCBA FEE OF RS 50 /- NOT<br>PAID<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
| 2<br>9 | FAO/599/20<br>23     | FAO/599/20<br>23     | DURGESH<br>NARAYAN<br>RATH          | OTHERS. SYNOPSIS & DATE CHART NOT<br>FURNISHED<br>OTHERS. NEAT & LEGIBLE COPY OF<br>PAGE 50,51,54,66,67 & 93 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED. |

| 3 0    | FAO/595/20<br>23     | FAO/595/20<br>23     | SAMEER<br>KUMAR<br>DAS        | OTHERS. NEAT & LEGIBLE COPY OF<br>PAGE 23 & 52 TO BE FILED<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.   |
|--------|----------------------|----------------------|-------------------------------|---|
| 3<br>1 | FAO/187/20<br>23     | FAO/187/20<br>23     | GOPINATH<br>MISHRA            | OTHERS. PUT UP FOR S.R AFTER FILING<br>C.COPY OF IMPUGNED ORDER &<br>PROPERLY INDEXED   |
| 32     | FAO/574/20<br>23     | FAO/574/20<br>23     | SUKANAT<br>A KUMAR<br>NAYAK 2 | OTHERS. HCBAW FEE OF RS 50 /- NOT<br>PAID<br>OTHERS. NOT PROPERLY INDEXED<br>OTHERS. SYNOPSIS & DATE CHART NOT<br>FURNISHED   |
| 3<br>3 | FAO/594/20<br>23     | FAO/594/20<br>23     | KUNAL<br>KUMAR<br>SWAIN       | OTHERS. PUT UP FOR S.R AFTER FILING<br>C.COPY OF IMPUGNED JUDGEMENT   |
| 3<br>4 | FAO/593/20<br>23     | FAO/593/20<br>23     | JATADHA<br>RI RATH            | OTHERS. SYNOPSIS & DATE CHART NOT<br>FURNISHED  |
| 3<br>5 | MATA/458/<br>2023    | MATA/458/<br>2023    | NALINI<br>KANTA<br>DASH       | 24. LIMITATION NOT IN TIME / EXPIRED.   |
| 3<br>6 | WA/3106/2<br>023     | WA/3106/2<br>023     | BIPLAB<br>MOHANTY<br>, A.G.A. | OTHERS. PAGE<br>54,55,58,59,62,63,64,66,67,71,75,80,81,83,84,<br>88,89,90,92,134,135,136,137 NOT LEGIBLE  |
| 37     | WP(C)/431<br>32/2023 | WP(C)/431<br>32/2023 | BRAHMAN<br>ANDA<br>TRIPATHY   | OTHERS. PAGE 14,21 & 33 NOT LEGIBLE<br>& NEAT<br>3. AUTHENTICATION FEE IS DEFICIENT.<br>6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>19. UNDERTAKING FOR NON FILING OF<br>TRANSLATED COPY NOT FILED |
| 3<br>8 | WP(C)/424<br>71/2023 | WP(C)/424<br>71/2023 | BASUDEV<br>BARIK              | OTHERS. HCBAW FEE OF RS 50 /- NOT<br>PAID<br>OTHERS. C.T NOT ADDRESSED<br>PROPERLY  |

|        |                    |                    |                | 6. RECEIPT SHOWING SERV.COPY TO<br>AG/CG/IT/CT/ETC.NOT FILED.<br>25. NAMES IN CAPITAL<br>LETTERS/ENROLMENT<br>NUMBERS/MOBILE PHONE NUMBERS OF<br>ALL THE SIGNING ADVOCATES NOT<br>INDICATED |
|--------|--------------------|--------------------|----------------|---|
| 3<br>9 | MACA/123<br>8/2023 | MACA/123<br>8/2023 | ANUPAM<br>DASH | OTHERS. COURT FEE PAYABLE<br>APPEAR TO BE INCORRECT<br>21. STATUTORY DEPOSIT/AWARDED<br>AMOUNT NOT DEPOSITED.   |